

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-310(ND)/2017

IN THE MATTER OF:

Siddhi Interiors Pvt. Ltd.

.....Petitioner

v.

Hi Tech City Developers Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 9

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):


Mr. Ritesh Agarwal & Mr. Sohel Rishabh, Advocates

For the Respondent(s) :

Mr. Alok Aggarwal & Ms. Rati Tandon, Advocates

ORDER

List on 22.11.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

14.11.2017

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